

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**DFR NO. 1012 OF 2016**

**Dated: 27<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Arpee Electrical Pvt. Ltd.**

**....Appellant (s)**

**Versus**

**Bangalore Electricity Supply Co. Ltd. & Ors.**

**....Respondent (s)**

**For the Appellant (s)**

**: Mr. R.P. Gupta**

**ORDER**

We have heard Mr. R.P. Gupta appearing for the appellant.

**Order is Reserved.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk